

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.P. No. 63/397-398/CLB/MB/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016**

Name of the Company: Shantilal P Limbani & Ors.  
V/s.  
Bhupendra R. Patel

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
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1.

2.

**ORDER**

None present for both parties. List the matter on 30.11.2016.

Dated this 30<sup>th</sup> day of August, 2016

  
(BIKKI RAVEENDRA BABU)  
MEMBER JUDICIAL